

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4021

ANSWERED ON:18.12.2012

SAI SCHEMES

Jaiswal Shri Gorakh Prasad ;Singh Shri Ijyaraj ;Tandon Annu

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is implementing a Centre of Excellence (CoE) Scheme and National Sports Talent Competition Scheme under the guidance of able coaches of the respective sports to identify the talented sportspersons at various levels in the country;
- (b) if so, the salient features of the schemes and the number of talented sportspersons identified, so far;
- (c) whether the Government proposes to revive the Special Area Games (SAG) scheme of the Sports Authority of India;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to improve sports facilities and infrastructure in tribal and naxal affected areas?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI JITENDRA SINGH)

(a) & (b): Yes, Madam. The salient features of the Centre of Excellence (COE) Scheme and the National Sports Talent Contest Scheme with the number is as under:-

1. CENTRE OF EXCELLENCE (COE) SCHEME:-

The scheme was launched by SAI to provide a wider choice of elite sportspersons to the selectors for finalizing national teams. The COEs have a bank of elite sportspersons who have shown good performance at National level competitions. Trainees in the age group of 12 to 25 years are inducted into the COE scheme. Admission is also given to junior level sports persons who are on the verge of entering the senior level and have the requisite potential to become international sport persons. At present there are 10 Centers of Excellence operational across the country, imparting training in 17 disciplines. Residential trainees under this scheme are provided Boarding lodging @Rs.175/- per head per day for 330 days, Sports Kit @Rs.6000/- p.a., Accident Insurance Cover of Rs.1.00 lakh, Competition Exposure, @Rs.3000/- p.a., Medical expenses @Rs.500/- p.a. and other expenses @Rs.100/- p.a. Non-Residential trainees under the scheme are provided Sports Kit @Rs.6000/-, Competition Exposure @Rs.3000/-, Stipend @Rs.9000/- and Accident Insurance Cover of Rs.1.00 lakh.

At present, the 10 Centre of Excellence have 347 (161 Boys and 186 Girls) trainees.

2. NATIONAL SPORTS TALENT CONTEST (NSTC) SCHEME:-

The main concept of the scheme is to spot budding talent at a young age and nurture it into future medal hopes in various National and International competitions. Under the NSTC scheme, children in the age group of 8 to 14 are admitted in schools adopted by SAI, providing them with the facility of studying and honing their sports skills in the same school.

At present, there are 18 Regular Schools, 14 Schools under Indigenous Games and Martial Arts (IGMA), 40 Akharas and, 02 Sports Centres on the pattern of Akharas stand adopted under NSTC Scheme, having combined strength of 1328 (1077 Boys and 251 Girls) Trainees.

(c) & (d): Sports Authority of India (SAI) is already running Special Area Games (SAG) Scheme. 20 SAG Centres are functional all over the country.

(e) With the objective of broad basing of sports in the country including in tribal and naxal affected areas, the Ministry is implementing the Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) since 2008-09, which aims at creation/development of basic sports facilities in village panchayats and block panchayats of the country in a phased manner over a period of 10 years and providing access to sports competitions at block, district, state and national levels.